[Prof. C. Lakshmanna]

der of 40 billion dollars which came to 55000 crores of rupees. This what was stated by the then Finance Minister. The debt servicing charges on that, as claimed by him, were the order of Rs. 3800 crores, in foreign exchange of course. There is an Institute of International Finance, Washington DC. This institute has been set up by foreign bankers including World Bank and so on. These are the people who have been giving loans to all the developing countries including India. Their figure was 57.6 billion dollars whereas the Government of India's figure was 40 billion dollars for the same period.

REG. DEMAND FOR COPIES OF REPORT OF JUSTICE THAKKAR COMMISSION OF INQUIRY

भी लाल कृष्ण भ्राडवाणी प्रदेश): उपसमाध्यक्ष जी, मैं अनुमति केकर बीच में व्यवधान कर रहा है। यहां पर थोड़ी देर पहले ठक्कर श्रायोग की रिपोर्ट पेश की गयी है। अब सदन में जब कोई रिपोर्ट पेश की जाती है तो उसका अर्थ है कि कोई सदस्य अगर उस रिपोर्ट को देखना चाहे तो देखें सकता है। दुर्भाण्य की स्थिति ऐसी है कि मैं सब जगह गया, मुझे रिपोर्ट की कापी उपलब्ध नहीं हुई। श्यू तो तियम कहते हैं कि जब कोई रिपोर्ट पेश की जाती है तो बीप प्रतियां मेकेटेरियेट को पहले भेर दी जाती है औं वेयरमैन को दो दिन पहले भेजी जातो है। स्रावस्थक स्यितियों में भी 20 प्रतियां तो होनी चाहिए। मैं फिर लाइब्रेरो में घुमना वसता गया, टेबुल श्राफिस में काउंटटर पर गया, सब जगह गया, कहीं नहीं मिली। लाइब्रंटी में गया तो वहां पर कहते हैं कि हम हो दो तीन प्रतियों लोक भा सेकेटेरियेट से मिनी है तो लोकामा के मेम्बर देख रहे हैं लेकिन राज्यसभा सेकेटेरियेट में कुछ नहीं क्राधा है लाइब्रेरी में। इसलिए मैं निवेदन कर रहा हूं कि प्रगर कोई चीन सभापटल पर रखी जाये तो मेम्बर्स को त्रंत उपलब्ध होनी चाहिए, नहीं तो उसका कोई ग्रशं नहीं है। यह केवल एक

रिचुम्नल नहीं होना चाहिए कि भाई हमन टेबुल पर रख दिया। यह मेरा म्रापमे निबंदन है। इस मामले मे सभी हमसे प्रतिक्रिया जानना चाहते हैं। भ्राप उसकी व्यवस्था करवाये। सदन के नेता भी बैठे है।

THE LEADER OF THE HOUSE (SHRI P. SHIV SHANKER): I do not know anything about it. I presume that when it is laid on the Table of the House, it should be made available

SHRI LAL K. ADVANI: I have been going around. The report was placed at 4.15 P.M. I have been going around for the last 45 minutes.

SHRI P. SHIV SHANKER: Normaily it is only when it has been made available, the Minister comes and says that I lay it on the Table of the House. I am rather surprise. I cannot vouchsafe what exactly the position is.

SHRI M. S. GURUPADASWAMY (Karnataka): We got the information that the report was laid on the Table of the House. But the normal practice, as my colleague Advaniji stated, is that 20 copies are made available. But if the copies are not made available, I think, it is a serious lapse. The Leader of the House also does not know about it. He is concurring. I do not know where the lapse occurred. Will you kindly pull up the concerned? It is a very serious thing. And it should not happen. And please get the Reports now itself so that we can have a look at them, and let them be circulated to us. I thought they will be available in the counter. My colleague Advaniji says not even a few copies are available in the Library. They should be made available in the counter.

PROF. C. LAKSHMANNA (Andh-ra Pradesh): What is the position?

उपनमाध्यक्ष (श्री सत्य प्रकाश मानवीय): देखिये, श्रभी श्राडवणी जी ने जो प्रथन उठाया है, यह नहत दी महत्त्व-पूर्ण श्रीर ममीवीन हैं। मैंने जानकारी भी की है। तो त्रंत नीन-चार प्रतियां तो लोक सभा का जो पुस्तकालय है भा वाचनालय है, वहां पर उपलब्ध करा दी जायेगी, भ्रौर बाकी स्थित की जानकारी करके कल बता दी जाएगी।

333

श्री लाल कृष्ण श्राडवाणी: यह तो पैंवे धाप तो बता दिया कि मैं लाइबेरो में ब्या था। मैंने वहां के लाइबेरियन से पूछा, तो उन्होंने कहा कि लोक सभा सिवालय से हमारे पास तान-चा प्रतियां श्राई हैं।

उपसभाव्यक्ष (श्री सत्य प्रकाश मालबीय): नहीं, तोन या चार प्रतिलिपियां... (व्यवधान)

श्री लाल कृष्ण श्राडवाणी: उन्होंने कहा कि हमारे पास राज्य सभा से श्राई होतीं, तो मैं पहले दे देता।

श्री एन के पी सात्वे (महाराष्ट्र): राज्य समा में ग्राई है कि नहीं? यहां समा-पटल पर रखी है कि नहीं?

उपसमाज्यक्ष (श्री सत्य प्रकाश मालघीय) : राज्य सभा में श्राई है।

SHRI P. SHIV SHANKER' Mr. Vice-Chairman, Sir, I also discussed with the Secretary-General. I asked him, why is it that the copies have not been made available. The Miinster seems to have informed him that if they were to be sent for the printing earlier, the documents would have been exposed. Therefore, further documents have been sent for printing today. And whatever copies were available, they have been placed in the Library itself. The ones that were available have been placed because it was felt that if they were to be printed, the whole thing would have been exposed. So, today they have sent it. (Interruptions) This is what the Minister seems to have told him. I have asked him. This is what he is explaining.

SHRI LAL K. ADVANI: Mr. Vice-Chairman, Sir, may I point out that in these situations when the Paper is laid on the Table of both the Houses, the Librarian there should not be under

the impression that "these are the copies which we have received from the Lok Sabha Secretariat which are, intended for the Lok Sabha Members." And he said that "if there were copies sent to me by the Rajya Sabha Secretariat, I would have certainly given to you."

334

SHRI P. SHIV SHANKER: If it is in the Library, it is not as though that it will be made available only to the Members of Lok Sabha...

SHRI LAL K. ADVANI: This is the Librarian's version that "Rajya Sabha sends it separately; they have not sent us." Anyway, we want the Papers. We want to have access to the Reports. That is all. (Interruptions)

उपसमाध्यक (श्री सस्य प्रकाश मालवीय): उसकी तीन प्रतियां तो राज्य सभा की श्रोर में तुरंत जो वाचनालय है, वहां पर भेजी जा रही हैं। वह रास्ते में होगी यहां से तो भेजी गई हैं। श्रव क्या पता पहुंचने की खबर तो नहीं श्राई है।...(व्यवधान) यह तो पता नहीं था।

भी पी॰ शिवशंकर: यह बात ग्राप पहेंचे कह देते कि हम भेज रहे हैं।... (व्यवधान) The confusion is deliberately created.

SHRI M. S. GURUPADASWAMY: Are they being sent to us? I want to know whether the cipies are being sent today.

THE VICE-CHAIRMAN (SHRAN SATYA PRAKASH MALAVIYA). They have already been sent from the Rajya Sabha office to the Library.

श्री एन ० के० पी० साल्वे : यह क्यों नहीं बताया कि भेज दी गई हैं।

SHRI M. S. GURUPADASWAMY: Let there not be compartmentalisation in the Library. Library is the **Lib**rary for Parliament.

SHRI P. SHIV SHANKER: It is never done.

SHRI M. S. GURUPADASWAMY: Somebody said like this to Advaniji. I take serious objection.

SHRI LAL K. ADVANI: There was a huge crowd and he pointed out that the Lok Sabha Secretariat has sent...

SHRI P. SHIV SHANKER: Now the position seems to be clear that even the Rajya Sabha Secretariat seems to have been supplied with the copies. And it is from here they are sending it. This the Secretariat must have clarified much earlier. (Interruptions)

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA):
Prof. Lakshmanna, you continue.

THE BUDGET (GENERAL), 1989—90 —Contd.

PROF. C. LAKSHMANNA: Mr. Vice-Chairman, Sir, I think, state of affairs which confuses prevails in the country also with regard to the Budget. About a year back, the position with regard to the Government of India was that 40 billion dollars, approximately Rs. 55,000 crore, the external debt; but for the period, the Institute of International Finance states that the loan was of the order of 57.6 billion dollars, which comes to Rs. 75,000 crores, and by the end of this year, according to Institute's estimate, it will be billion dollars, which will come to about Rs. one lakh crore. Sir, earlier the Vice-Chairman was making a small enquiry from the other Member whether these were the Government of India figures or some other figures. I would like to state that there is a difference because of two particular reasons. The Government of India's figures include medium and long-term debt but exclude short-term debt, whereas the figures of the Institute of International Finance include shortterm debt also. Then, interest short-term debts alone comes to 4.74 million dollars, in 1989-90.

SHRI N. K. P. SALVE (Maharashtra): It is the total foreign indebtedness.

PROF. C. LAKSHMANNA: The figure of Institute for International Finance includes short-term loans also but the Government of India figure does not include short-term loan. But so far as our country is concerned, whether it is a short-term loan or a long-terms loan or a medium-term loan, it is a loan, and debt servicing has to take place. Therefore, it is a debt burden, and as I was mentioning, in 1989-90, the interest on shortterm loan alone is to the tune of 4.74 billion dollars, and by the year 1989-90, that is current year, this, will be 6 7 billion dollars.

The second factor which has been responsible for the difference in the estimated amount of foreign debt external debt is the non-inclusion of non-resident Indians income. Sir, non-resident Indians' deposits are always repaid in foreign exchange. Therefore, for all purposes, as far as this country is concerned, whether it has come from a foreign institution or it has come from a non-resident Indian, so long as repayment is in terms of foreign exchange, it is the same foreign debt. Therefore, figures which I have quoted from the of International Finance Institute appear to be more accurate than the figures of the Government of India because the Government figures exclude these two categories. This is, therefore, the order of the external debt.

Last year, when I was speaking on the Budget, I had stated that the external debt amounted to Rs. 186 thousand crores, and the debt servicing was to the tune of Rs. 14.100 crores, and this year, the Minister for Finance has stated that debt servicing on internal loans comes to Rs. 17.000 crores, which means the internal debt must have crossed Rs. two lakh mark. It will definitely be much more because